

Commission did not evoke the necessary measure of acceptability and the differences between the two State Governments concerned in the matter have been persisting. The Government of India have been of the view that this dispute can be resolved only with the willing cooperation of the State Governments and towards this end the Central Government will be glad to extend all possible assistance to them.

[English]

Implementation of Assam Accord

1698. SHRI SONTOSH MOHAN DEV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an agreement was signed on 27th January, 1989 for time bound implementation of Assam Accord;

(b) if so, whether any time bound programme has been drawn up to identify the illegal migrants/foreigners for placing their cases before the tribunals; and

(c) if so, the details thereof including the progress made in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) A time-frame for the decision/action on various issues relating to the Assam Accord has been agreed to by the Union Home Secretary and Chief Secretary, Assam on 27.1.1990.

(b) and (c). Assam Government have agreed to complete investigation of pending enquiries in respect of 1966-71 stream of foreigners and submit cases to Foreigners Tribunals by 30.9.1990. Similarly they have agreed to complete investigation of pending enquiries in respect of illegal migrants (post 1971 entrants) by 31.10.1990.

Krishi Vigyan Kendras

1699. SHRI B. BAJARAVI VERMA: SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to establish one Krishi Vigyan Kendra in every district and merge all transfer of technology projects of the Indian Council of Agricultural Research with the Krishi Vigyan Kendras; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) The proposal includes.

- (i) establishment of one Krishi Vigyan Kendra per district if adequate finances are available;
- (ii) Merger of all the Transfer of Technology projects of the Indian Council of Agricultural Research with the Krishi Vigyan Kendras for better management, efficiency and economy, and
- (iii) assigning triple functions i.e. Farm Advisory Service; Vocational training, and On-farm Research/Operational research to new Krishi Vigyan Kendras.

Introduction of Secured Passport Booklet

1700. SHRI D.M. PUTTE GOWDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state: